

Annexure-4

Name of the corporate debtor: Brahmaputra TMT Bars Private Limited; Date of commencement of CIRP: 28/10/2022;

List of creditors as on: 30/03/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------|---------------------------|-----------------|---------------------------|----------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of Voting share in CoC | | | | | |
| 1 | Brahmaputra Tubulars Pvt Ltd. | 21-12-2022 | 26,93,18,661.00 | 26,93,18,661.00 | Short term borrowing | No | Yes | - | - | - | - | - | |
| 2 | National Small Industries Ltd. | 05-01-2023 | 96,01,126.00 | 25,87,592.00 | Cash Credit | No | No | 0.09% | - | - | 70,13,534.00 | - | |
| | | Total | 27,89,19,787.00 | 27,19,06,253.00 | | | | | | | 70,13,534.00 | | |